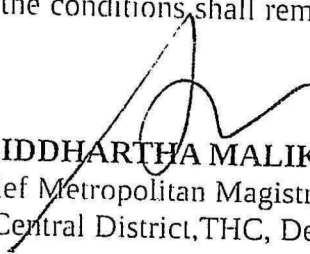


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI.

ORDER

In partial modification to this office Order No. 4108-4153/CMM/SS/2023 dated 03-04-2023, it is ordered that Sh. Karanbir Singh, Ld. Metropolitan Magistrate, West District, THC, Delhi R/o Flat No. 604, Shree Awas Apartments, Sector-18-B, Dwarka Delhi, Mob. 7696567225, shall hold his Court at Tihar Jail on 06-04-2023, in place of Ms. Rajani Ranga, Ld. ACMM, Central District, THC, Delhi. Rest of the conditions shall remain unchanged.



(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi

No 4198-4220/CMM/Central/SS/2023

Dated: 05-04-2023

Copy forwarded for information and necessary action to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
(Through Ld. Principal District & Sessions Judge (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Principal District & Sessions Judges, all District, Delhi/ New Delhi.
04. The Ld. CMMs, all Districts, Delhi/New Delhi.
05. The Officer Incharge, Pool Car, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
The Ld. Member Secretary, Delhi State Legal Service Authority, RACC, Delhi.
06. All the ACMMs/MMs, Central District, Delhi.
07. The Ld. Officers Concerned.
08. The Secretary (Law & Judl.) Govt. of NCT of Delhi.
09. The Secretary Home (Jail) Govt. of NCT of Delhi, I P Estate, Delhi.
10. The Commissioner of Police, Delhi.
11. The Director General, Prison, Tihar Jail, Delhi.
12. The ACP/C&T, Headquarters, Jai Singh Road, New Delhi with the request that necessary provision of transport and security for the Ld. Judicial Officers, deputed for duty be made.
13. The Secretary, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
14. The Admn. Officers (Judicial)/ Branch In-Charges, Judicial Branch, all Districts, Delhi
15. The Chief Law Officer, Tihar Jail, Delhi.
- ✓ 16. Central Web-site Committee through LAYER
17. The video Conferencing Room No. 211, Tis Hazari Courts, Delhi
18. Reader to the undersigned.
19. Office file.


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi